

W/2

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.134/2005

Friday this the 7th day of July, 2006.

CORAM:

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

A.Satheesh Kumar,
GDS Mail Deliverer,
Naruvamoodu P.O., Nemom,
Thiruvananthapuram – 20. ... Applicant

By Advocate Mr.Sasidharan Chempazhanthiyil

V/s.

1. Assistant Superintendent of Post Offices, Thiruvananthapuram East Sub Division, Peroorkada, Thiruvananthapuram.
2. Superintendent of Post Offices, Thiruvananthapuram South Division, Thiruvananthapuram.
3. Chief Post Master General, Kerala Postal Circle, Thiruvananthapuram.
4. Director General, Postal Department, New Delhi.
5. Union of India, rep. by its Secretary, Ministry of Communications, New Delhi ... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil.

This OA having been heard on 7th July, 2006, the Tribunal delivered the following:-

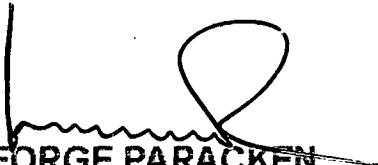
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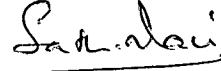
ORDER

Hon'ble Mrs. Sathi Nair, Vice Chairman.

MA-624/2006 has been filed for early posting by the applicant. Counsel for applicant submitted that he had claimed annual increments and productivity linked bonus which was denied to him as he was only provisionally appointed.

By Annexure A-6, his services have been regularised and the aforementioned benefits have been extended to him. As his grievances have been met, he does not want to press the MA-624/2006 for early hearing and as nothing survives, OA is dismissed as ~~irregular~~ ^{not-pressed}. No order as to costs.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

abp